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Title: Introduction of the Constitution (Amendment) Bill, 2016 (Amendment of Article 324).

SHRI FEROZE VARUN GANDHI (SULTANPUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"The question is that leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI FEROZE VARUN GANDHI: Sir, I introduce the Bill.